

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**APPLICATION NUMBER** : CP(CAA)/55(CHE)/2023  
**PETITION NUMBER** : CA(CAA)/39(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Bahwan Cybertek Pvt. Ltd. and Other  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA 2013  
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**ORDER**

Shri. R. Inbaraju, Ld. Counsel for the Petitioners.

Shri. Avinash Krishnan Ravi, Ld. Counsel for the RD.

RD report received. No objection has been raised.

Written synopsis filed.

Arguments heard.

**Order Reserved.**

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs